

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

EXCISE APPEAL NO. 11308 OF 2019

[Arising out of OIA-VAD-EXCUS-001-APP-644-655-2018-19 dated 28/03/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

APOLLO TYRES LIMITED

Village Limda Tal Waghodia
Vadodara, Gujarat

Appellant

Vs.

C.C.E. & S.T.-VADODARA-I

1st Floor...Central Excise Building,
Race Course Circle, Vadodara,
Gujarat-390007

Respondent

Appearance:

Shri Joseph Kodianthara, Senior Advocate and Ms. Shweta Garge, Advocate
for the Appellant

Shri Rajesh R Kurup, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)**

Date of Hearing : 07.11.2024
Date of Decision : 07.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11307 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**